

Rules, 1966, under section 8 of the Dock Workers (Regulation of Employment) Act, 1948. Placed in Library. See No. LT-5536/66].

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1965-66**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1965-66.

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF KERALA FOR THE YEAR 1965-66**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of Kerala for the year 1965-66.

**ANNOUNCEMENT RE. GOVERNMENT BUSINESS**

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): Sir, with your permission I beg to announce that Government business in this House for the week commencing 28th February, 1966, will consist of:

- (1) Further discussion on the President's Address.
- (2) Discussion on the food situation in the country on a

motion to be moved by Shri Atal Bihari Vajpayee.

- (3) General discussion on the Railway Budget, for 1966-67.

As Members are aware, the Central Budget for 1966-67 will be laid on the Table on Monday the 28th February, 1966, at 6-15 P.M.

SHRI BHUPESH GUPTA (West Bengal): I do not know when we are going to discuss the Report of the Monopolies Commission. This is one of the most important motions pending in the name of many Members. I think the earliest opportunity should be availed of in order to have a discussion on this Report. It is a very faulty Report but even so we would like to have it discussed in this House. Therefore, I suggest that if the Budget discussion does not follow immediately after the business of the week we could then have it or, if the Budget discussion comes in, we could have a discussion on this Report after the Budget discussion.

As far as the discussion on the food situation is concerned, all that I would like to say is that we would like to have materials giving the latest position, apart from the printed thing that has been circulated, we should have information about the latest situation till the end of this week so that it would facilitate discussion.

SHRI M. C. CHAGLA: As regards the latter part of what my hon. friend has said, I will certainly convey to the Food Minister the desire of the House that the latest figures should be available to them. As regards a discussion on the Report of the Monopolies Commission, if it is the general wish of the House that we should have it, we may find some time for it as soon as possible.

SHRI BHUPESH GUPTA: Sir, I wanted a statement to be made on the participation of Mr. B. Patnaik in the Chief Ministers' Conference. He suggested and on that I gave notice of a Short Notice Question but nothing